

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 106
CP(IB) 587 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Shrimali Industries Pvt Ltd
V/s
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 05.10.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Mr. Monaal Davawala, Adv
For the IRP/RP :
For the Respondent : Ms. Aanchal Kesri on behalf of Mr. D.K. Trivedi, Adv.

ORDER

Pleadings are complete. Since, Bench is likely to be reconstituted, the matter is adjourned.

List the matter hearing on 30.11.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)